

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPENSATION APPLICATION (AT) NO.1 OF 2019

IN

COMPETITION APP. (AT) NO.79-81 OF 2012

In the matter of:

Food Corporation of India

Applicant

Vs

Excel Crop Care Ltd & Ors

Respondent

Mr. GR Bhatia, Mr. Rudresh Singh and Mr.Ankit Ghosh, Advocates for Applicants.

Mr. Balbir Singh, Sr. Advocate, Mr. Manas Kumar Chaudhury and Mr. Ebaad Nawaz Khan, Advocates for R2.

Mr. Krishnan Venugopal, Sr. Advocate, Mr. Rahul Goel, Ms Anu Monga, Mr. Ankush Walia, Ms Parunita, Advocates for R1.

Mr. Krishnan Venugopal, Sr. Advocate, Mr. Rahul Goel, Ms Anu Monga, Advocates for R3.

ORDER

27.02.2020- Heard on the side of R2 and R3 in full. Also reply of the Applicant has been heard in full. **Order is Reserved.**

2 The Learned Counsels appearing for the respective parties are directed to submit written submissions, containing not more than five pages, on or before **12.03.2020.**

**(Justice Venugopal M)
Member (Judicial)**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

Bm/kam